<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 28th April 2025 as follows :

Sr No	Date	Sr No	Date
23	June 23, 2025	60 to 66	June 30, 2025
24	May 08, 2025	67 to 73	July 01, 2025
25	May 02, 2025	74 to 80	July 02, 2025
26 to 31	June 23, 2025	81 to 87	July 03, 2025
32 to 38	June 24, 2025	88 to 93	July 04, 2025
39 to 45	June 25, 2025	94 to 98	June 30, 2025
46 to 52	June 26, 2025	99 to 103	July 01, 2025
53 to 59	June 27, 2025	104 to 108	July 02, 2025

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 29th day of April, 2025.

By order,

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-

(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.